

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, BOMBAY BENCH,
CAMP AT NAGPUR.

Original Application No.1323/92.

Shri Abdul Hamid. Applicant.

V/s.

The Director of Accounts
(Postal), Civil Lines,
Nagpur - 440 001 & Ors. Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,
Hon'ble Shri M.Y.Priolkar, Member(A).

Appearances:-

Shri R.M.Chaudhari for the applicant.
Shri Ramesh Darda for the respondents.

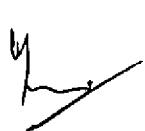
Oral Judgment:-

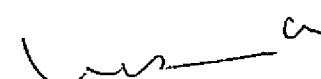
(Per Shri M.S.Deshpande, Vice-Chairman) Dated:15.3.1993.

Heard Shri R.M.Chaudhari for the applicant and
Shri Ramesh Darda for the respondents. It is apparent that
the respondents have received representations from the
applicant and the communication dt. 24.7.1992 (Annexure A-1)
and the letter dt. 19.1.1993 shows that the representations
are under consideration, ^{and} so that the representation have
been forwarded to the proper authorities.

2. All that we need say at this stage is that
these representations should be considered within two
months from today.

3. With these directions, the application is
disposed of.


(M.Y.PRIOLKAR)
MEMBER(A)


(M.S.DESHPANDE)
VICE-CHAIRMAN.

B.